

NOTIFICATION No. 154 / 2019

The Civil Judges mentioned in Column (2) below are transferred and posted to the posts noted against their names in Column (3) below :

<i>S.NO (1)</i>	<i>Name and Designation (2)</i> <i>Tvl.</i>	<i>Transferred and Posted as (3)</i>
1	E.Pragasam, Judicial Magistrate, Mobile Court, Salem.	Additional District Munsif, Gudalur, vice., S.R.Babu, transferred.
2	S.R.Babu, Additional District Munsif, Gudalur.	Principal District Munsif-cum-Judicial Magistrate, Gudalur, in the existing vacancy.
3	M. Hariramakrishnan, Judicial Magistrate, Tiruvarur.	District Munsif, Tiruvarur, vice., S.Gopalakannan, transferred.
4	S.Gopalakannan, District Munsif, Tiruvarur.	Judicial Magistrate, Tiruvarur, vice., M. Hariramakrishnan, transferred.
3	K.Kamalanathan, Judicial Magistrate, Mobile Court, Kancheepuram.	Additional District Munsif, Cuddalore, vice., S.Manjula, transferred.
4	S.Manjula, Additional District Munsif, Cuddalore.	Principal District Munsif, Cuddalore, in the existing vacancy.
5	K.Ananthavel, Additional District Munsif, Eraniel.	Principal District Munsif-cum-Judicial Magistrate, Eraniel, in the existing vacancy.
6	A.Muthuselvam, Judicial Magistrate, Mobile Court, Madurai.	Additional District Munsif, Eraniel, vice., K.Ananthavel, transferred.
7	M.Jaisankar, II Additional District Munsif, Kuzhithurai.	Principal District Munsif, Kuzhithurai, in the existing vacancy.

S.NO (1)	Name and Designation (2)	Transferred and Posted as (3)
	<i>Tvl.</i>	
8	P.Jeyakaleeswari, Judicial Magistrate, Mobile Court, Tirunelveli.	I Additional District Munsif, Kuzhithurai, in the existing vacancy.
9	P.Selvam, Judicial Magistrate, Mobile Court, Tiruchirappalli.	II Additional District Munsif, Kuzhithurai, vice., M.Jaisankar, transferred.

HIGH COURT, MADRAS, CHENNAI
DATED: 16.07.2019.

Sd./-C.Kumarappan
REGISTRAR GENERAL

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